COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 313 OF 2016 & IA No. 648 of 2016

Dated: 25th September 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Rajasthan Textile Mills Association ... Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mrs. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta

Ms. Himanshi Andley for R.1

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on <u>14.11.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai)
Chairperson

ts/ss